

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

25

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.69/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.04/2014
NAME OF THE COMPANY	Maruthar Power Pvt. Ltd
NAME OF THE PETITIONER(S)	Manoj Kumar Kanunga
NAME OF THE RESPONDENT(S)	Maruthar Power Pvt. Ltd & (18) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Sankarnarayan	Sr. Adv		
G. Giridhar	Adv	giridhar6400@gmail.com 8106447938	

Enclosed Order Sheet

Heard Shri S. Chidambaram, Learned PCS on behalf of Shri R. Sankarnarayan, Learned Senior Counsel and Shri G. Giridhar, Learned Counsel for the Respondents and submit that the issue is still pending before the Apex Court and requested some more time. Post the case on 29.11.2017.


Member (T)

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Member (J)